

MINISTRY OF CORPORATE AFFAIRS
(Vigilance Section)

PROPERTY RETURN FOR THE YEAR 2010
(as on 01.01.2010)

- 1. Name of the officer *M.V. Chakravarthy*
- 2. Service to which officer belongs *ICLS*
- 3. Present post held *R.O.C. A.P. Hyderabad.*
- 4. Present pay *RS. 38790 - 8700*
- 5. Office *R.O.C. A.P. Hyderabad.*

Property details: -

- 6. Description of the property
- 7. Precise location (full address)
- 8. Area of land in case of landed property
- 9. Nature of land (state whether residential/ agricultural etc.)
- 10. Extent of interest
- 11. If not in own name, state in whose name and relationship with Govt. servant.
- 12. Date of acquisition
- 13. How acquired (whether by purchase, lease, mortgage, inheritance, gift or otherwise, name address, connection with Govt. servants and other details of person from whom acquired etc. be given) (See note below)
- 14. Value of the property (See note below)
- 15. Particulars of sanction of prescribed authority; if any.
- 16. Total annual income from the property.
- 17. Any other details

No change.

Retd today

M.S. Kiran
22 Feb, 11

(Signature)

Date: *21/01/2011*
Place: *Hyderabad.*

595/mg
8/02/11